

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 1696 of 2020

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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03/09.07.2020      After some arguments, learned counsel for the petitioner prays for an adjournment.

In view of the said prayer, put up this case after two weeks under the same heading.

Satish/-

(RAJESH SHANKAR, J)